

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b). A Coal Washery with a throughput capacity of 3.50 million tonnes of raw coal per annum was proposed at Bharatpur to meet the coal requirements of the captive thermal power station of National Aluminium Co. Ltd. The project has been dropped on considerations of cost of washed coal.

Induction of Thermal Power Plant in Kerala

4679. DR. K.G. ADIYODI : Will the Minister of ENERGY be pleased to state :

(a) whether Kerala is a deficit State in power generation ;

(b) if so, whether Government propose to take steps on top priority for induction of a Thermal Power Plant without further delay in the current Plan ; and

(c) if not, the details thereof ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) Kerala is, by and large, able to meet its energy requirement.

(b) No, Sir.

(c) Does not arise.

[Translation]

Setting up Khadi and Village Industries in Rural Areas for Generating Employment

4680. SHRI MANVENDRA SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to set up Khadi and Village Industries in rural areas so as to provide employment and vocation to villagers ; and

(b) the number of Khadi and Village Industries set up in rural areas and the number of persons provided employment therein so far ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). KVIC implements its programmes for development of Khadi and twenty-six village industries specified in the Schedule to the KVIC Act mainly in rural areas. The work relating to village industries is being implemented generally through State KVI Boards. The number of persons who were employed in these industries during the last three years is as follows :—

Employment in Lakh Persons

Year	Employment		Total in Employment Khadi And V.I.
	Khadi	V.I.	
1982-83	13.61	20.73	34.34
1983-84	13.59	21.92	35.51
1984-85	13.05	24.84	37.89

[English]

Recommendations of Working Group set up to examine Explosives Department

4681. SHRI K. RAMAMURTHY : Will the Minister of INDUSTRY be pleased to state :

(a) whether the working group set up to examine the overall regulatory functions of the Explosives Department and to classify responsibilities which can be delegated by the Department to the inspecting Agencies within the stipulated period, i.e. by February 10, 1986 has submitted its report ; and

(b) if so, the principal recommendations and the action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). The Working Group set up to examine the overall regulatory functions of the Explosives Department is expected to submit its report by the end of April, 1986.

Production of formulations under Delicensing Scheme

4682. SHRI K.P. SINGH DEO : Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 236 on 25 February, 1986 regarding applicability of liberalised licensing policy to Drug Industry and state :

(a) whether it is a fact that a number of companies who obtained approvals under delicensing scheme have started production of formulations only ;

(b) whether it is a fact that the approval of formulations is linked with the production of bulk drugs ;

(c) if so, the policy in this regard ;

(d) whether his Ministry is monitoring the conditions of the approval ;

(e) if so, the names of the companies which have contravened the conditions ;

(f) whether his Ministry has taken any action against those companies ; and

(g) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R.K. JAI-CHANDRA SINGH) : (a) None of the companies which have been issued Registrations under delicensing scheme have reported commencement of production of formulations.

(b) to (d). Under the 1978 Drug Policy, fresh approvals for formulations

are subject to fulfilment of ratio-parameters (Ratio between value of bulk drug production to value of formulations production) which is 1 : 10 for Non-FERA Companies. Compliance with ratio parameters is examined before granting fresh industrial licences.

(e) to (g). Do not arise.

Supply of gas to Andhra Pradesh State Electricity Board from Krishna Godavari Basin

4683. SHRI BHATTAM SRIRAMA MURTY : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the details of the potentialities of Krishna-Godavari Basin as far as natural gas is concerned ;

(b) where and to what extent the gas was produced after prolonged trial ;

(c) whether the Central Electricity Authority was approached by Andhra Pradesh State Electricity Board with a plan for natural gas generation station of 200 M.W. capacity ; and

(d) if so, with what results ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) and (b). ONGC is engaged in exploration of hydrocarbons in the Krishna Godavari Basin of Andhra Pradesh. So far, 13 wells in the onland and 28 wells in the offshore areas have been drilled. Out of these, 7 wells in the onland and 6 in the offshore have proved oil/gas-bearing.

The exploration efforts at present do not permit a firm estimation of reserves which will enable steady supply of gas for commercial purposes.

(c) and (d). The Andhra Pradesh State Electricity Board had recently informed this Ministry of its intention to set up gas-based power generation facilities of 200 MW capacity. The Central Electricity Authority have now informed us that